

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)

MANJU MINDA AND OTHERS

APPLICANTS

VERSUS

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

Date: 05.08.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Ms. Nirupa Rai, Advocate, on behalf of Mr. Manish Kumar Jain, Advocate.

For Respondents

R-1 Ms. Lidya Pradhan, Advocate.

R-2 Mr. Rahul Rathi, Advocate.

R-3 None present.

ORDER

Learned Counsel Ms. Nirupa Rai, appearing on behalf of Learned Counsel on record verbally seeks time on grounds that he had to suddenly take his relatives for medical treatment to Siliguri, West Bengal.

Not opposed.

Considered and ordered accordingly.

List on 30-08-2024.

Judge
05.08.2024